

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 150 of 2015 in  
DFR No. 629 of 2015**

**Dated: 12<sup>th</sup> August, 2015**

**In the matter of:-**

Star Wire (India) Vidyut Pvt. Ltd. .... Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission & Anr. .... Respondent(s)

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **3.09.2015.**

**COURT MASTER**